

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 17.02.2023

SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	19725/2023	17.02.2023	ABLAPL-14578/2021	A K MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-04-07			(Seat No-)
2	19726/2023	17.02.2023	WP (C) - 3715/2023	K.C. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-)
3	19727/2023	17.02.2023	WP (C) - 4301/2023	B.K. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-)
4	19728/2023	17.02.2023	WP (C) - 3413/2023	S. MOHARANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-)
5	19729/2023	17.02.2023	WP (C) - 3409/2023	S. MOHARANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-)
6	19730/2023	17.02.2023	WP (C) - 3412/2023	S. MOHARANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-)
7	19731/2023	17.02.2023	WP (C) - 1939/2023	P.K. PATRI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-)
8	19732/2023	17.02.2023	WP (C) - 1553/2023	A.K. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-)
9	19733/2023	17.02.2023	WP (C) - 6055/2018	P.CH. DAS	C.O.	DR (J)	Order Dtd. 2023-02-15			(Seat No-)
10	19734/2023	17.02.2023	WP (C) - 1438/2023	S.K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-)

11	19735/2023	17.02.2023	WP (C) - 1438/2023	B.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-)
12	19736/2023	17.02.2023	WP (C) - 4377/2023	K DANG	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-)
13	19737/2023	17.02.2023	WP (C) - 2121/2023	UDAY KUMAR	C.O.	COURT NO. 3	Order Dtd. 2023-02-14			(Seat No-)
14	19738/2023	17.02.2023	WP (C) - 4378/2023	KIRTAN DANG	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-)
15	19739/2023	17.02.2023	WP (C) - 4499/2023	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-)
16	19740/2023	17.02.2023	WP (C) - 2737/2023	T SAHOO	C.O.	COURT NO. 3	Order Dtd. 2023-02-16			(Seat No-)
17	19741/2023	17.02.2023	RSA-319/2022	R.CH.ROUT	C.O.	DR (J)	Order Dtd. 2023-02-15		SECOND APPEAL	(Seat No-3)
18	19742/2023	17.02.2023	RSA-371/2022	R.K.DEHURY	C.O.	DR (J)	Order Dtd. 2023-02-15		SECOND APPEAL	(Seat No-3)
19	19743/2023	17.02.2023	WP (C) - 2737/2023	P K SWAIN	C.O.	COURT NO. 3	Order Dtd. 2023-02-16			(Seat No-3)
20	19744/2023	17.02.2023	RSA-17/2021	S. BARDHAN	C.O.	DR (J)	Order Dtd. 2023-02-14		SECOND APPEAL	(Seat No-1)
21	19745/2023	17.02.2023	MACA-528/2020	S.SWAIN	C.O.	COURT NO. 8	Order Dtd. 2023-02-14			(Seat No-1)
22	19746/2023	17.02.2023	WP (C) - 2697/2023	P BEHERA	C.O.	COURT NO. 3	Order Dtd. 2023-02-16			(Seat No-1)
23	19747/2023	17.02.2023	MACA-528/2020	S.SWAIN	C.O.	COURT NO. 8	Order Dtd. 2023-02-			(Seat No-

							14			1)
24	19748/2023	17.02.2023	WP (C) - 2697/2023	PRATAP CHANDRA CHHINCHANI	C.O.	COURT NO. 3	Order Dtd. 2023-02-16			(Seat No-1)
25	19749/2023	17.02.2023	WP (C) - 4055/2023	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-14		WRIT BRANCH-1	(Seat No-4)
26	19750/2023	17.02.2023	MACA-973/2005	S CHOUDHURY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-14			(Seat No-4)
27	19751/2023	17.02.2023	WP (C) - 4056/2023	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-14		WRIT BRANCH-1	(Seat No-4)
28	19752/2023	17.02.2023	MACA-973/2005	B K MOHARANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-14			(Seat No-4)
29	19753/2023	17.02.2023	CONTC-8019/2022	MR RABINARAYAN BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-01-03			(Seat No-4)
30	19754/2023	17.02.2023	CONTC-8020/2022	MR RABINARAYAN BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-02-13			(Seat No-4)
31	19755/2023	17.02.2023	FAO-110/2022	S D SWAIN	C.O.	COURT NO. 1	Order Dtd. 2023-02-14		MISC. APPEAL SEC.	(Seat No-9)
32	19756/2023	17.02.2023	WP (C) - 268/2023	RANJIT MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2023-02-16			(Seat No-9)
33	19757/2023	17.02.2023	MACA-405/2016	S K SINGH	C.O.	COURT NO. 23	Order Dtd. 2023-02-13			(Seat No-9)
34	19758/2023	17.02.2023	WP (C) - 22477/2022	P.K. LENKA	C.O.	COURT NO. 3	Order Dtd. 2023-02-15			(Seat No-9)
35	19759/2023	17.02.2023	MACA-405/2016	S R OJHA	C.O.	COURT NO. 23	Order Dtd. 2023-02-13			(Seat No-9)
36	19760/2023	17.02.2023	WP (C) - 22477/2022	H.K. MALLICK	C.O.	COURT NO. 3	Order Dtd.			(Seat No-9)

			2				2023-02-15			No-9)
37	19761/2023	17.02.2023	WP (C) - 3754/2023	S K PARIDA	C.O.	COURT NO. 1	Order Dtd. 2023-02-16			(Seat No-9)
38	19762/2023	17.02.2023	WP (C) - 4085/2023	K RATH	C.O.	COURT NO. 1	Order Dtd. 2023-02-16			(Seat No-9)
39	19763/2023	17.02.2023	SAO-6/2019	M.R. ROUTRAY	C.O.	COURT NO. 7	Order Dtd. 2023-02-13			(Seat No-9)
40	19764/2023	17.02.2023	SAO-6/2019	P.CH. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2023-02-13			(Seat No-9)
41	19765/2023	17.02.2023	CONTC-6747/2022	M K NAYAK	C.O.	COURT NO. 5	Order Dtd. 2023-02-15		CONTEMPT	(Seat No-1)
42	19766/2023	17.02.2023	MACA-468/2016	S.R. OJHA	C.O.	COURT NO. 23	Order Dtd. 2023-02-13			(Seat No-1)
43	19767/2023	17.02.2023	FAO-190/2021	M N MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2023-02-14			(Seat No-1)
44	19768/2023	17.02.2023	FAO-430/2022	S.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2023-02-13			(Seat No-1)
45	19769/2023	17.02.2023	FAO-377/2022	S SWAIN	C.O.	COURT NO. 23	Order Dtd. 2023-02-14			(Seat No-1)
46	19770/2023	17.02.2023	FAO-430/2022	P. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2023-02-13			(Seat No-1)
47	19771/2023	17.02.2023	FAO-46/2023	J. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-02-13			(Seat No-1)
48	19772/2023	17.02.2023	FAO-377/2022	K SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-02-14			(Seat No-1)
49	19773/2023	17.02.2023	FAO-	M.K.	C.O.	COURT	Order			(Sea

	3		30/2023	PANI		NO. 23	Dtd. 2023-02-14			t No-1)
50	19774/2023	17.02.2023	FAO-47/2023	P K LENKA	C.O.	COURT NO. 23	Order Dtd. 2023-02-14			(Sea t No-1)
51	19775/2023	17.02.2023	MACA-534/2019	S.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-14			(Sea t No-1)
52	19776/2023	17.02.2023	MACA-771/2003	S SWAIN	C.O.	COURT NO. 9 OLD	Order Dtd. 2023-02-13		MISC. APPEAL SEC.	(Sea t No-3)
53	19777/2023	17.02.2023	MACA-771/2003	S SWAIN	C.O.	COURT NO. 9 OLD	Order Dtd. 2023-02-13		MISC. APPEAL SEC.	(Sea t No-3)
54	19778/2023	17.02.2023	MACA-534/2019	M.K. PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-14			(Sea t No-3)
55	19779/2023	17.02.2023	MACA-529/2020	S.SWAIN	C.O.	COURT NO. 8	Order Dtd. 2023-02-14			(Sea t No-3)
56	19780/2023	17.02.2023	WP (C) - 27842/2019	YASHOBAN T DAS	C.O.	COURT NO. 9	Order Dtd. 2023-02-10			(Sea t No-3)
57	19781/2023	17.02.2023	MACA-529/2020	S.SWAIN	C.O.	COURT NO. 8	Order Dtd. 2023-02-14			(Sea t No-3)
58	19782/2023	17.02.2023	WP (C) - 21473/2015	B B MALLICK	C.O.	COURT NO. 9	Order Dtd. 2023-02-13			(Sea t No-3)
59	19783/2023	17.02.2023	MACA-527/2020	S.SWAIN	C.O.	COURT NO. 8	Order Dtd. 2023-02-14			(Sea t No-3)
60	19784/2023	17.02.2023	SAO-17/2010	M M PANDA	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Sea t No-3)
61	19785/2023	17.02.2023	WP (C) - 4301/2021	S. BISWAL	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-02-15		WRIT BRANCH (DIVISIO N BENCH-	(Sea t No-101)

									1)	
62	19786/2023	17.02.2023	MACA-527/2020	S.SWAIN	C.O.	COURT NO. 8	Order Dtd. 2023-02-14			(Seat No-101)
63	19787/2023	17.02.2023	WPC (OAC) - 2024/2009	G C JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15		OA Branch	(Seat No-1)
64	19788/2023	17.02.2023	WP (C) - 2440/2023	J.P.KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-1)
65	19789/2023	17.02.2023	WPC (OA) - 242/2019	BIKRAM SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-1)
66	19790/2023	17.02.2023	RVWPET-18/2023	M.R. ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-1)
67	19791/2023	17.02.2023	WP (C) - 3804/2023	S P SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-1)
68	19792/2023	17.02.2023	RVWPET-18/2023	A.KALASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-1)
69	19793/2023	17.02.2023	WP (C) - 4496/2023	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-1)
70	19794/2023	17.02.2023	WP (C) - 14816/2014	S BISWAL	C.O.	COURT NO. 9	Order Dtd. 2023-02-15			(Seat No-1)
71	19795/2023	17.02.2023	WP (C) - 3830/2023	T.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-15			(Seat No-1)
72	19796/2023	17.02.2023	WP (C) - 3620/2023	S. DAS	C.O.	COURT NO. 1	Order Dtd. 2023-02-15		WRIT BRANCH-4	(Seat No-37)
73	19797/2023	17.02.2023	WP (C) - 36491/2021	YASHOBAN T DAS	C.O.	COURT NO. 9	Order Dtd. 2023-02-15			(Seat No-37)
74	19798/2023	17.02.2023	WP (C) - 4270/2023	B.BEHERA	C.O.	COURT NO. 22	Order Dtd.			(Seat No-37)

							2023-02-15			No-37)
75	19799/2023	17.02.2023	WP (C) - 3984/2023	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-37)
76	19800/2023	17.02.2023	WP (C) - 3815/2023	BASUDEV BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-15			(Seat No-37)
77	19801/2023	17.02.2023	WP (C) - 318/2023	N C SINHA	C.O.	COURT NO. 3	Order Dtd. 2023-02-15			(Seat No-37)
78	19802/2023	17.02.2023	WP (C) - 4142/2023	A.K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2023-02-15			(Seat No-37)
79	19803/2023	17.02.2023	WP (C) - 3988/2023	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-37)
80	19804/2023	17.02.2023	WP (C) - 3973/2023	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-37)
81	19805/2023	17.02.2023	WP (C) - 3410/2023	S MOHARANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-37)
82	19806/2023	17.02.2023	WP (C) - 3806/2023	P. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2023-02-15			(Seat No-37)
83	19807/2023	17.02.2023	MACA-968/2005	S.CHOUWHURY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-14			(Seat No-37)
84	19808/2023	17.02.2023	WP (C) - 3976/2023	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-37)
85	19809/2023	17.02.2023	WP (C) - 4277/2023	P BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-37)
86	19810/2023	17.02.2023	WP (C) - 36653/2022	N.C. SINHA	C.O.	COURT NO. 22	Order Dtd. 2023-02-15			(Seat No-37)
87	19811/2023	17.02.2023	MACA-	B.K.MOHA	C.O.	CHIEF	Order			(Sea

	3		968/2005	RANA		JUSTICE'S COURT	Dtd. 2023-02-14			t No-37)
88	19812/2023	17.02.2023	WP (C) - 3978/2023	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-37)
89	19813/2023	17.02.2023	WP (C) - 4277/2023	M JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-37)
90	19814/2023	17.02.2023	WP (C) - 37081/2022	PRASANJIT BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-02-15			(Seat No-37)
91	19815/2023	17.02.2023	WP (C) - 3981/2023	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-37)
92	19816/2023	17.02.2023	WP (C) - 4792/2022	R.R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-37)
93	19817/2023	17.02.2023	WP (C) - 3982/2023	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-37)
94	19818/2023	17.02.2023	WP (C) - 4302/2023	B K PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-37)
95	19819/2023	17.02.2023	WP (C) - 3983/2023	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-37)
96	19820/2023	17.02.2023	WP (C) - 7632/2017	J. PARDHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-16			(Seat No-37)
97	19821/2023	17.02.2023	WP (C) - 3597/2023	R SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-37)
98	19822/2023	17.02.2023	WP (C) - 7632/2017	P.K.LENK A	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-16			(Seat No-37)
99	19823/2023	17.02.2023	WP (C) - 3529/2023	J PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15		WRIT BRANCH (DIVISION BENCH-	(Seat No-108)



									1)	
100	19824/2023	17.02.2023	MACA-698/2015	B.K.MOHARANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-14		MISC. APPEAL SEC.	(Seat No-7)
101	19825/2023	17.02.2023	WP (C) - 34684/2021	N.C.SINHA	C.O.	COURT NO. 3	Order Dtd. 2023-02-15			(Seat No-7)
102	19826/2023	17.02.2023	MACA-591/2022	M MISHRA	C.O.	COURT NO. 23	Order Dtd. 2023-02-13			(Seat No-7)
103	19827/2023	17.02.2023	WP (C) - 4790/2022	R.R.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-7)
104	19828/2023	17.02.2023	WP (C) - 34684/2021	M. JATI	C.O.	COURT NO. 3	Order Dtd. 2023-02-15			(Seat No-7)
105	19829/2023	17.02.2023	MACA-591/2022	S SWAIN	C.O.	COURT NO. 23	Order Dtd. 2023-02-13			(Seat No-7)
106	19830/2023	17.02.2023	WP (C) - 14674/2015	H. JENA	C.O.	COURT NO. 9	Order Dtd. 2023-02-15			(Seat No-7)
107	19831/2023	17.02.2023	WP (C) - 3414/2023	A.K.SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-7)
108	19832/2023	17.02.2023	WP (C) - 11631/2021	P K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-14			(Seat No-7)
109	19833/2023	17.02.2023	WP (C) - 36973/2022	A.T.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-7)
110	19834/2023	17.02.2023	WP (C) - 1932/2023	B.K.SETHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-14			(Seat No-7)
111	19835/2023	17.02.2023	CONTC-4056/2021	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-15			(Seat No-7)
112	19836/2023	17.02.2023	WP (C) - 15826/202	P.K.HAZARY	C.O.	COURT NO. 3	Order Dtd.			(Seat

			2				2023-02-15			No-7)
113	19837/2023	17.02.2023	WP (C) - 2432/2023	P K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-7)
114	19838/2023	17.02.2023	CONTC-4539/2020	J PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-7)
115	19839/2023	17.02.2023	WP (C) - 1932/2023	R.K.MAHA BHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-14			(Seat No-7)
116	19840/2023	17.02.2023	WP (C) - 9973/2016	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-7)
117	19841/2023	17.02.2023	WP (C) - 728/2018	K.K.NATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-14		WRIT BRANCH (DIVISION BENCH)	(Seat No-112)
118	19842/2023	17.02.2023	CRLA-1225/2022	J. BEHERA	C.O.	COURT NO. 5	Order Dtd. 2023-02-15			(Seat No-112)
119	19843/2023	17.02.2023	CRLREV-565/2022	MITHUN DAS	C.O.	COURT NO. 11	Order Dtd. 2023-02-15			(Seat No-112)
120	19844/2023	17.02.2023	WP (C) - 2153/2023	P.R.SWAIN	C.O.	COURT NO. 4	Order Dtd. 2023-02-14		WRIT BRANCH (DIVISION BENCH-3)	(Seat No-118)
121	19845/2023	17.02.2023	WP (C) - 3719/2023	SARADA NAYAK	C.O.	COURT NO. 4	Order Dtd. 2023-02-14			(Seat No-118)
122	19846/2023	17.02.2023	WP (C) - 3415/2023	S.MOHARANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-118)
123	19847/2023	17.02.2023	WP (C) - 33814/2022	K.K. NATH	C.O.	COURT NO. 4	Order Dtd. 2023-02-14			(Seat No-118)
124	19848/2023	17.02.2023	WP (C) - 19530/2019	M. JATI	C.O.	COURT NO. 9	Order Dtd. 2023-02-14			(Seat No-118)

125	19849/2023	17.02.2023	WP (C) - 4379/2023	K.DANG	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-118)
126	19850/2023	17.02.2023	WP (C) - 19530/2019	S. BISWAL	C.O.	COURT NO. 9	Order Dtd. 2023-02-14			(Seat No-118)
127	19851/2023	17.02.2023	WP (C) - 4380/2023	KIRTAN DANG	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-118)
128	19852/2023	17.02.2023	WP (C) - 4382/2023	K.DANG	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-118)
129	19853/2023	17.02.2023	WP (C) - 4294/2023	JAYADEBA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-14		WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
130	19854/2023	17.02.2023	WP (C) - 7706/2017	J. PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-14			(Seat No-115)
131	19855/2023	17.02.2023	WP (C) - 36874/2022	R.K. BARIK	C.O.	COURT NO. 4	Order Dtd. 2023-02-14		WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
132	19856/2023	17.02.2023	WP (C) - 7706/2017	A. SAHU	C.O.	COURT NO. 4	Order Dtd. 2023-02-14			(Seat No-116)
133	19857/2023	17.02.2023	WP (C) - 36395/2022	R.K. BARIK	C.O.	COURT NO. 4	Order Dtd. 2023-02-14		WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
134	19858/2023	17.02.2023	WP (C) - 3421/2023	D.K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-111)
135	19859/2023	17.02.2023	WP (C) - 36869/2022	R.K. BARIK	C.O.	COURT NO. 4	Order Dtd. 2023-02-14		WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
136	19860/2023	17.02.2023	WP (C) - 34756/2022	MANORANJAN PADHI	C.O.	COURT NO. 4	Order Dtd. 2023-02-14			(Seat No-116)

137	19861/2023	17.02.2023	WP (C) - 35220/2022	ASUTOSH MOHANTY	C.O.	COURT NO. 4	Order Dtd. 2023-02-14			(Seat No-116)
138	19862/2023	17.02.2023	CRLA-103/2023	S.K. BEHERA	C.O.	COURT NO. 5	Order Dtd. 2023-02-15			(Seat No-116)
139	19863/2023	17.02.2023	CRLA-150/2023	G. JAYASINGH	C.O.	COURT NO. 5	Order Dtd. 2023-02-15	CRIMINAL APPEAL		(Seat No-9)
140	19864/2023	17.02.2023	WP (C) - 2255/2022	M. JATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-15			(Seat No-9)
141	19865/2023	17.02.2023	CRLA-119/2023	A.K. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2023-02-15	CRIMINAL APPEAL		(Seat No-9)
142	19866/2023	17.02.2023	WP (C) - 13626/2015	P.K.JENA	C.O.	COURT NO. 5	Order Dtd. 2023-02-15			(Seat No-9)
143	19867/2023	17.02.2023	WP (C) - 3424/2023	D.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-9)
144	19868/2023	17.02.2023	WP (C) - 19263/2022	SUMANTA DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-23			(Seat No-9)
145	19869/2023	17.02.2023	WP (C) - 16539/2015	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-9)
146	19870/2023	17.02.2023	WP (C) - 3418/2023	S.MOHARANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-9)
147	19871/2023	17.02.2023	WP (C) - 13584/2015	P.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-02-15			(Seat No-9)
148	19872/2023	17.02.2023	WP (C) - 3417/2023	A.K.SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-9)
149	19873/2023	17.02.2023	WP (C) - 3429/2023	P.K.LENKHA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-			(Seat No-

							15			9)
150	19874/2023	17.02.2023	WP (C) - 13584/2015	M/S.HEMA NTA KUMAR ROUT	C.O.	COURT NO. 11	Order Dtd. 2023-02-15			(Seat No-9)
151	19875/2023	17.02.2023	WP (C) - 6658/2016	A. KALASH	C.O.	COURT NO. 11	Order Dtd. 2023-02-15			(Seat No-9)
152	19876/2023	17.02.2023	WP (C) - 3910/2022	P. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2023-02-15			(Seat No-9)
153	19877/2023	17.02.2023	WP (C) - 3910/2022	S. DAS	C.O.	COURT NO. 3	Order Dtd. 2023-02-15			(Seat No-9)
154	19878/2023	17.02.2023	WP (C) - 32729/2022	K. MANDAL	C.O.	COURT NO. 3	Order Dtd. 2023-02-15			(Seat No-9)
155	19879/2023	17.02.2023	WP (C) - 3429/2023	B.K.DALE I	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-9)
156	19880/2023	17.02.2023	WP (C) - 3717/2023	K.C.PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-9)
157	19881/2023	17.02.2023	WP (C) - 4064/2014	S.K. RATH	C.O.	COURT NO. 16	Order Dtd. 2023-02-14			(Seat No-9)
158	19882/2023	17.02.2023	WP (C) - 4065/2014	S.K. RATH	C.O.	COURT NO. 16	Order Dtd. 2023-02-14			(Seat No-9)
159	19883/2023	17.02.2023	WP (C) - 3093/2014	S.K. RATH	C.O.	COURT NO. 16	Order Dtd. 2023-02-14			(Seat No-9)
160	19884/2023	17.02.2023	CRLREV-565/2022	MAHADEV SAHU	GENERAL		Order Dtd. 2023-02-15			(Seat No-9)
161	19885/2023	17.02.2023	WPC (OAC) - 1713/2010	M.R. MALLA	GENERAL		Order Dtd. 2022-10-18			(Seat No-9)
162	19886/2023	17.02.2023	WP (C) - 2254/2015	A.N. DASH	C.O.		Order Dtd.			(Seat No-9)

							2023-02-15			No-9)
163	19887/2023	17.02.2023	WP (C) - 843/2023	SARADA NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-15			(Seat No-9)
164	19888/2023	17.02.2023	WP (C) - 23873/2014	B.N.SWAIN	C.O.	COURT NO. 9	Order Dtd. 2023-02-13			(Seat No-9)
165	19889/2023	17.02.2023	WP (C) - 835/2023	SARADA NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-15			(Seat No-9)
166	19890/2023	17.02.2023	WP (C) - 840/2023	SARADA NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-15			(Seat No-9)
167	19891/2023	17.02.2023	WP (C) - 3828/2023	T.SWAIN	C.O.	COURT NO. 2 OLD				(Seat No-9)
168	19892/2023	17.02.2023	WP (C) - 7035/2018	SATYAJIT BISWAL	GENERAL		Order Dtd. 2023-01-25			(Seat No-9)
169	19893/2023	17.02.2023	WP (C) - 16941/2014	S.K.SAHU	C.O.	COURT NO. 9	Order Dtd. 2023-02-14			(Seat No-9)
170	19894/2023	17.02.2023	WP (C) - 3651/2023	J.P.KAR	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-15			(Seat No-9)
171	19895/2023	17.02.2023	WP (C) - 4002/2023	S.K.SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-15		WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
172	19896/2023	17.02.2023	WP (C) - 4792/2022	B.CH.PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-25			(Seat No-113)
173	19897/2023	17.02.2023	WP (C) - 4002/2023	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-15		WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
174	19898/2023	17.02.2023	WP (C) - 4790/2022	B.CH.PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-			(Seat No-

							25			113)
175	19899/2023	17.02.2023	WP (C) - 3926/2023	M.R.SAHO O	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02- 15			(Sea t No- 113)
176	19900/2023	17.02.2023	WP (C) - 23726/2014	P.K. PANDA	C.O.	COURT NO. 9	Order Dtd. 2023-02- 15			(Sea t No- 113)
177	19901/2023	17.02.2023	WP (C) - 3758/2023	S.K.PARI DA	C.O.	COURT NO. 2 OLD				(Sea t No- 113)
178	19902/2023	17.02.2023	WP (C) - 833/2023	SARADA NAYAK	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-02- 15			(Sea t No- 113)
179	19903/2023	17.02.2023	WP (C) - 23726/2014	M.K. SWAIN	C.O.	COURT NO. 9	Order Dtd. 2023-02- 15			(Sea t No- 113)
180	19904/2023	17.02.2023	WP (C) - 3449/2023	P K MOHANTY	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-02- 15			(Sea t No- 113)
181	19905/2023	17.02.2023	WP (C) - 22404/2015	S.K. SUNDARA	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-02- 15			(Sea t No- 113)
182	19906/2023	17.02.2023	WP (C) - 3458/2023	M N MOHANTY	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-02- 15			(Sea t No- 113)
183	19907/2023	17.02.2023	WP (C) - 21413/2014	P. DAS	C.O.	COURT NO. 9	Order Dtd. 2023-02- 15			(Sea t No- 113)
184	19908/2023	17.02.2023	WP (C) - 10067/2015	ASUTOSH MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2023-02- 15			(Sea t No- 113)
185	19909/2023	17.02.2023	WP (C) - 21413/2014	R.K.BARI K	C.O.	COURT NO. 9	Order Dtd. 2023-02- 15			(Sea t No- 113)
186	19910/2023	17.02.2023	WP (C) - 10068/2015	ASUTOSH MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2023-02- 15			(Sea t No- 113)
187	19911/2023	17.02.2023	WP (C) - 10069/201	ASUTOSH MOHANTY	C.O.	COURT NO. 3	Order Dtd.			(Sea t

			5				2023-02-15			No-113)
188	19912/2023	17.02.2023	WP (C) - 36009/2021	P.K. DASH	GENERAL		Order Dtd. 2022-12-07			(Seat No-113)
189	19913/2023	17.02.2023	WP (C) - 10070/2015	ASUTOSH MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2023-02-15			(Seat No-113)
190	19914/2023	17.02.2023	WP (C) - 4554/2023	P.K. PATRI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-15			(Seat No-113)
191	19915/2023	17.02.2023	WP (C) - 4785/2022	B.C. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-113)
192	19916/2023	17.02.2023	WP (C) - 4106/2023	B.B. MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-15			(Seat No-113)
193	19917/2023	17.02.2023	WP (C) - 4170/2023	K.N. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-15		WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
194	19918/2023	17.02.2023	WP (C) - 4207/2023	K.N. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-15		WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
195	19919/2023	17.02.2023	WP (C) - 1564/2019	T.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-115)
196	19920/2023	17.02.2023	WP (C) - 1564/2019	A.K. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-115)
197	19921/2023	17.02.2023	BLAPL-1058/2023	M.K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-02-15			(Seat No-115)
198	19922/2023	17.02.2023	BLAPL-10960/2022	A.K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2023-02-15			(Seat No-115)
199	19923/2023	17.02.2023	BLAPL-10997/2022	S. BARIK	C.O.	COURT NO. 17	Order Dtd. 2023-02-			(Seat No-



							15			115)
200	19924/2023	17.02.2023	BLAPL-10997/2022	M. PAGAL	C.O.	COURT NO. 17	Order Dtd. 2023-02-15			(Seat No-115)
201	19925/2023	17.02.2023	BLAPL-11026/2022	B.DAS	C.O.	COURT NO. 17	Order Dtd. 2023-02-15			(Seat No-115)
202	19926/2023	17.02.2023	BLAPL-11145/2022	JAYADEBA BEHERA	C.O.	COURT NO. 17	Order Dtd. 2023-02-15			(Seat No-115)
203	19927/2023	17.02.2023	BLAPL-10981/2022	K. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-02-15			(Seat No-115)
204	19928/2023	17.02.2023	BLAPL-3486/2021	P.K.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2023-02-16			(Seat No-115)
205	19929/2023	17.02.2023	CRLA-78/2023	B.K. DAS	C.O.	COURT NO. 5	Order Dtd. 2023-02-16		CRIMINAL APPEAL	(Seat No-9)
206	19930/2023	17.02.2023	BLAPL-256/2022	G. JAYASINGH	C.O.	COURT NO. 11	Order Dtd. 2023-02-16		BAIL-1 (CRIMINAL MISC-1)	(Seat No-6)
207	19931/2023	17.02.2023	BLAPL-169/2023	B.R. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-02-15		BAIL-1 (CRIMINAL MISC-1)	(Seat No-6)
208	19932/2023	17.02.2023	RPFAM-19/2008	K.C. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-02-16			(Seat No-6)
209	19933/2023	17.02.2023	BLAPL-185/2023	D.K. JENA	C.O.	COURT NO. 17	Order Dtd. 2023-02-15			(Seat No-6)
210	19934/2023	17.02.2023	WP (C) - 246/2018	M.BEHERA	C.O.	DR (J)	Order Dtd. 2023-02-15		WRIT BRANCH (DIVISION BENCH)	(Seat No-115)
211	19935/2023	17.02.2023	WP (C) - 246/2018	M.BEHERA	C.O.	DR (J)	Order Dtd. 2023-02-15		WRIT BRANCH (DIVISION BENCH)	(Seat No-115)
212	19936/2023	17.02.2023	WP (C) - 1792/2015	B.B. MALLICK	C.O.	DR (J)	Order Dtd.			(Seat

							2023-02-15			No-115)
213	19937/2023	17.02.2023	WP (C) - 1792/2015	S.K.SINGH	C.O.	DR (J)	Order Dtd. 2023-02-15			(Seat No-115)
214	19938/2023	17.02.2023	WP (C) - 13553/2015	KESHAB PRADHAN	C.O.	DR (J)	Order Dtd. 2023-02-15			(Seat No-115)
215	19939/2023	17.02.2023	WP (C) - 3939/2023	D.P. SWAIN	C.O.	COURT NO. 4	Order Dtd. 2023-02-16			(Seat No-115)
216	19940/2023	17.02.2023	WP (C) - 4784/2022	B.C.PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-115)
217	19941/2023	17.02.2023	BLAPL-214/2023	J.R. DAS	C.O.	COURT NO. 17	Order Dtd. 2023-02-15			(Seat No-115)
218	19942/2023	17.02.2023	WP (C) - 4784/2022	R.R.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-115)
219	19943/2023	17.02.2023	BLAPL-217/2023	D.K. JENA	C.O.	COURT NO. 17	Order Dtd. 2023-02-15			(Seat No-115)
220	19944/2023	17.02.2023	WP (C) - 38583/2020	K.N. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-15			(Seat No-115)
221	19945/2023	17.02.2023	WP (C) - 4784/2022	R.R.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-115)
222	19946/2023	17.02.2023	WP (C) - 25100/2022	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-15		WRIT BRANCH (DIVISION BENCH-3)	(Seat No-118)
223	19947/2023	17.02.2023	WP (C) - 4358/2023	M.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2023-02-15			(Seat No-118)
224	19948/2023	17.02.2023	WP (C) - 38590/2020	K.N. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-15			(Seat No-118)

225	19949/2023	17.02.2023	WP (C) - 4358/2023	M.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2023-02-15			(Seat No-118)
226	19950/2023	17.02.2023	BLAPL-9339/2022	J.P. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-16			(Seat No-118)
227	19951/2023	17.02.2023	WP (C) - 6054/2017	D.K. DEHURY	C.O.	COURT NO. 22	Order Dtd. 2023-02-15			(Seat No-118)
228	19952/2023	17.02.2023	WP (C) - 3386/2023	P.N.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-14			(Seat No-118)
229	19953/2023	17.02.2023	CONTC-633/2023	S.K.PARI DA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-10			(Seat No-118)
230	19954/2023	17.02.2023	WP (C) - 22925/2015	M.D.BISWAL	C.O.	COURT NO. 11	Order Dtd. 2023-02-15			(Seat No-118)
231	19955/2023	17.02.2023	WP (C) - 3386/2023	M.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-14			(Seat No-118)
232	19956/2023	17.02.2023	WA-59/2023	S.K.SINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-14			(Seat No-118)
233	19957/2023	17.02.2023	STREV-27/2021	LOKANATH SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-15			(Seat No-118)
234	19958/2023	17.02.2023	WP (C) - 6586/2021	S.P. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-15		WRIT BRANCH (DIVISION BENCH)	(Seat No-107)
235	19959/2023	17.02.2023	WP (C) - 32949/2022	RANJAN DAS	C.O.	COURT NO. 20	Order Dtd. 2023-02-16			(Seat No-107)
236	19960/2023	17.02.2023	CMP-410/2015	R.K.MOHA PATRA	C.O.	COURT NO. 20	Order Dtd. 2023-02-16			(Seat No-107)
237	19961/2023	17.02.2023	WP (C) - 32949/2022	S.K. SUNDARA	C.O.	COURT NO. 20	Order Dtd. 2023-02-			(Seat No-

							16			107)
238	19962/2023	17.02.2023	WP (C) - 23872/2014	B.N.SWAIN	C.O.	COURT NO. 9	Order Dtd. 2023-02-13			(Seat No-107)
239	19963/2023	17.02.2023	ABLAPL-15630/2022	C.R.KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-16			(Seat No-107)
240	19964/2023	17.02.2023	WP (C) - 35237/2022	G. SUNDARA	C.O.	COURT NO. 20	Order Dtd. 2023-02-15		WRIT BRANCH-8	(Seat No-43)
241	19965/2023	17.02.2023	ABLAPL-9788/2022	S.K.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-16			(Seat No-43)
242	19966/2023	17.02.2023	WP (C) - 3556/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 20	Order Dtd. 2023-02-15			(Seat No-43)
243	19967/2023	17.02.2023	WP (C) - 8281/2014	P.K.JENA	C.O.	COURT NO. 16	Order Dtd. 2023-02-14			(Seat No-43)
244	19968/2023	17.02.2023	WP (C) - 15770/2015	M.BEHERA	C.O.	COURT NO. 21	Order Dtd. 2023-02-14		WRIT BRANCH (DIVISION BENCH)	(Seat No-113)
245	19969/2023	17.02.2023	WP (C) - 2844/2023	B.K. ROUSTRAY	C.O.	COURT NO. 20	Order Dtd. 2023-02-15		WRIT BRANCH-1	(Seat No-2)
246	19970/2023	17.02.2023	WP (C) - 22403/2015	P.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-02-15			(Seat No-2)
247	19971/2023	17.02.2023	RPFAM-64/2014	M.R. BARIK	C.O.	COURT NO. 11	Order Dtd. 2023-02-15			(Seat No-2)
248	19972/2023	17.02.2023	ABLAPL-4451/2022	P.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-16			(Seat No-2)
249	19973/2023	17.02.2023	CMP-351/2015	S. MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-2)
250	19974/2023	17.02.2023	BLAPL-9971/2022	H.K. PATRA	C.O.	COURT NO. 17	Order Dtd.		BAIL-2 (CRMINA	(Seat

							2023-02-16		L MISC-2)	No-8)
251	19975/2023	17.02.2023	WP (C) - 34188/2022	H.K. MOHANTA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-8)
252	19976/2023	17.02.2023	WP (C) - 1949/2023	BALARAM SINGH	C.O.	COURT NO. 4	Order Dtd. 2023-02-16			(Seat No-8)
253	19977/2023	17.02.2023	CONTC-575/2023	S. BARIK	C.O.	COURT NO. 4	Order Dtd. 2023-02-16			(Seat No-8)
254	19978/2023	17.02.2023	WP (C) - 3538/2023	S. SAHOO	C.O.	COURT NO. 4	Order Dtd. 2023-02-16			(Seat No-8)
255	19979/2023	17.02.2023	ABLAPL-3870/2021	J.P.KAR	GENERAL		Order Dtd. 2022-07-04			(Seat No-8)
256	19980/2023	17.02.2023	WP (C) - 3749/2023	SUSANTA KUMAR ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-16		WRIT BRANCH-5	(Seat No-21)
257	19981/2023	17.02.2023	WP (C) - 3945/2023	B.S. PRADHAN	C.O.	COURT NO. 4	Order Dtd. 2023-02-16			(Seat No-21)
258	19982/2023	17.02.2023	WP (C) - 3751/2023	SUSANTA KUMAR ROUT	C.O.	COURT NO. 4	Order Dtd. 2023-02-16		WRIT BRANCH-5	(Seat No-21)
259	19983/2023	17.02.2023	WP (C) - 28647/2019	O.P NO.2	GENERAL		Order Dtd. 2023-01-06			(Seat No-21)
260	19984/2023	17.02.2023	WP (C) - 19483/2014	P.CH. DAS	C.O.	COURT NO. 9	Order Dtd. 2023-02-15			(Seat No-21)
261	19985/2023	17.02.2023	WP (C) - 3514/2015	M.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-13			(Seat No-21)
262	19986/2023	17.02.2023	CRLREV-600/2022	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 11	Order Dtd. 2023-02-16		CRIMINAL REVISION	(Seat No-1)
263	19987/2023	17.02.2023	WP (C) -	GAGAN	C.O.	COURT	Order			(Sea

	3		28402/2011	ROUT		NO. 3 OLD	Dtd. 2023-02-15			t No-1)
264	19988/2023	17.02.2023	CRLMC-551/2023	O.P NO.2	C.O.	COURT NO. 12	Order Dtd. 2023-02-14		CRIMINAL MISC	(Sea t No-3)
265	19989/2023	17.02.2023	RPFAM-89/2014	T. MAHAPATRA	GENE RAL		Order Dtd. 2023-02-15			(Sea t No-3)
266	19990/2023	17.02.2023	WP (C) - 12705/2018	P.N. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-02-16			(Sea t No-3)
267	19991/2023	17.02.2023	WP (C) - 12705/2018	D.R. SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2023-02-16			(Sea t No-3)
268	19992/2023	17.02.2023	CRLMP-170/2023	S.R. TRIPATHY	GENE RAL		Order Dtd. 2023-02-09 Petition, Annexure,			(Sea t No-3)
269	19993/2023	17.02.2023	FAO-36/2015	K.K.NATH	GENE RAL		Order Dtd. 2015-05-12		MISC. APPEAL SEC.	(Sea t No-5)
270	19994/2023	17.02.2023	WP (C) - 13165/2012	B.C. PATRA	C.O.	COURT NO. 11	Order Dtd. 2023-02-16		WRIT BRANCH-6	(Sea t No-24)
271	19995/2023	17.02.2023	WP (C) - 16264/2016	R.R. DAS	C.O.	COURT NO. 11	Order Dtd. 2023-02-15			(Sea t No-24)
272	19996/2023	17.02.2023	CMP-269/2017	S. SAHOO	GENE RAL		Order Dtd. 2017-03-20		WRIT BRANCH-7	(Sea t No-15)
273	19997/2023	17.02.2023	WP (C) - 15044/2021	H. JENA	GENE RAL		Order Dtd. 2023-01-24			(Sea t No-15)
274	19998/2023	17.02.2023	WP (C) - 26258/2021	P.C.BEHERA	GENE RAL		Order Dtd. 2021-09-07 Petition, Annexure, Misc. case,			(Sea t No-15)

275	19999/2023	17.02.2023	WP (C) - 13645/2009	B. DAS	GENERAL		Order Dtd. 2009-10-23 Petition, Annexure, Misc. case,	WRIT BRANCH-3	(Seat No-33)
276	20000/2023	17.02.2023	WP (C) - 23526/2017	B.K.DALAI	GENERAL		Order Dtd. 2023-01-02		(Seat No-33)
277	20001/2023	17.02.2023	ABLAPL-1472/2020	BALARAM SINGH	GENERAL		Order Dtd. 2022-02-14		(Seat No-33)
278	20002/2023	17.02.2023	CONTC-2084/2021	L.D.SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-16		(Seat No-33)
279	20003/2023	17.02.2023	CONTC-2084/2021	TAPAN SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-16		(Seat No-33)
280	20004/2023	17.02.2023	CRLA-508/2022	S. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2023-02-16	CRIMINAL APPEAL	(Seat No-7)
281	20005/2023	17.02.2023	BLAPL-2567/2022	G. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2023-02-16		(Seat No-7)
282	20006/2023	17.02.2023	ABLAPL-15330/2022	S.K. BHANJADEO	C.O.	COURT NO. 7	Order Dtd. 2023-02-16		(Seat No-7)
283	20007/2023	17.02.2023	WP (C) - 151/2023	PRAMOD KUMAR ROUT	GENERAL		Order Dtd. 2023-02-08		(Seat No-7)
284	20008/2023	17.02.2023	ABLAPL-11965/2022	N.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-16		(Seat No-7)
285	20009/2023	17.02.2023	ABLAPL-12334/2022	S.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-14		(Seat No-7)
286	20010/2023	17.02.2023	ABLAPL-12536/2022	T. BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-16		(Seat No-7)

287	20011/2023	17.02.2023	ABLAPL-6707/2021	S. DASH	C.O.	COURT NO. 7	Order Dtd. 2023-02-16			(Seat No-7)
288	20012/2023	17.02.2023	WP (C) - 2268/2011	G.C.BARIK	C.O.	COURT NO. 8	Order Dtd. 2023-02-16			(Seat No-7)
289	20013/2023	17.02.2023	WP (C) - 16126/2018	D.K. DEHURY	C.O.	DR (J)	Order Dtd. 2023-02-16			(Seat No-7)
290	20014/2023	17.02.2023	CRLREV-49/2023	K.N. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023-02-16		CRIMINAL REVISION	(Seat No-2)
291	20015/2023	17.02.2023	CRLREV-40/2023	A.K.JATI	C.O.	COURT NO. 11	Order Dtd. 2023-02-16		CRIMINAL REVISION	(Seat No-2)
292	20016/2023	17.02.2023	CRLREV-632/2022	S. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-02-16			(Seat No-2)
293	20017/2023	17.02.2023	WP (C) - 17792/2012	R.K.BARIK	C.O.	COURT NO. 8	Order Dtd. 2023-02-16		WRIT BRANCH-5	(Seat No-22)
294	20018/2023	17.02.2023	WP (C) - 18588/2010	S. MAHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2023-02-14		WRIT BRANCH-5	(Seat No-20)
295	20019/2023	17.02.2023	WP (C) - 23207/2014	A.K.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2023-02-15			(Seat No-20)
296	20020/2023	17.02.2023	ABLAPL-8931/2021	D. SWAIN	C.O.	COURT NO. 7	Order Dtd. 2023-02-16			(Seat No-20)
297	20021/2023	17.02.2023	WP (C) - 4327/2023	ANIL KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-16			(Seat No-20)
298	20022/2023	17.02.2023	CRLA-1066/2022	SESHADEV BISWAL	C.O.	COURT NO. 7	Order Dtd. 2023-02-16		CRIMINAL APPEAL	(Seat No-7)
299	20023/2023	17.02.2023	WP (C) - 4329/2023	ANIL KUMAR DAS	C.O.	COURT NO. 7	Order Dtd. 2023-02-			(Seat No-



							16			7)
300	20024/2023	17.02.2023	ABLAPL-1433/2020	B.DAS	C.O.	COURT NO. 7	Order Dtd. 2022-02-14			(Seat No-7)
301	20025/2023	17.02.2023	WP (C) - 4310/2023	MANORANJAN PADHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-16			(Seat No-7)
302	20026/2023	17.02.2023	WP (C) - 22738/2010	M/S.SANJEU UDGATA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-15			(Seat No-7)
303	20027/2023	17.02.2023	ABLAPL-10862/2019	M.R.SAHO O	C.O.	COURT NO. 7	Order Dtd. 2023-02-14			(Seat No-7)
304	20028/2023	17.02.2023	WP (C) - 4312/2023	MANORANJAN PADHI	C.O.	COURT NO. 7	Order Dtd. 2023-02-16			(Seat No-7)
305	20029/2023	17.02.2023	WP (C) - 33751/2011	S.K.MISHRA	C.O.	COURT NO. 7	Order Dtd. 2023-02-16			(Seat No-7)
306	20030/2023	17.02.2023	WP (C) - 4314/2023	MANORANJAN PADHI	C.O.	COURT NO. 7	Order Dtd. 2023-02-16			(Seat No-7)
307	20031/2023	17.02.2023	WP (C) - 4289/2023	M.R.BARIK	C.O.	COURT NO. 22	Order Dtd. 2023-02-16			(Seat No-7)
308	20032/2023	17.02.2023	WP (C) - 4317/2023	MANORANJAN PADHI	C.O.	COURT NO. 22	Order Dtd. 2023-02-16			(Seat No-7)
309	20033/2023	17.02.2023	WP (C) - 18714/2021	R. BARIK	C.O.	COURT NO. 22	Order Dtd. 2023-02-16			(Seat No-7)
310	20034/2023	17.02.2023	WP (C) - 4290/2023	M.R.BARIK	C.O.	COURT NO. 22	Order Dtd. 2023-02-16			(Seat No-7)
311	20035/2023	17.02.2023	WP (C) - 4322/2023	MANORANJAN PADHI	C.O.	COURT NO. 22	Order Dtd. 2023-02-16			(Seat No-7)
312	20036/2023	17.02.2023	WP (C) - 4516/2023	BIJAYA KUMAR	C.O.	COURT NO. 22	Order Dtd.			(Seat

				BEHERA 1			2023-02-16			No-7)
313	20037/2023	17.02.2023	WP (C) - 18714/2021	A. SUNDARAY	C.O.	COURT NO. 22	Order Dtd. 2023-02-16			(Seat No-7)
314	20038/2023	17.02.2023	WP (C) - 4319/2023	MANORANJAN PADHI	C.O.	COURT NO. 22	Order Dtd. 2023-02-16			(Seat No-7)
315	20039/2023	17.02.2023	CONTC-375/2023	S.K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-02-16			(Seat No-7)
316	20040/2023	17.02.2023	WP (C) - 757/2023	S.K. SAHU	C.O.	COURT NO. 22	Order Dtd. 2023-02-16			(Seat No-7)
317	20041/2023	17.02.2023	WP (C) - 4332/2023	ANIL KUMAR DAS	C.O.	COURT NO. 22	Order Dtd. 2023-02-16			(Seat No-7)
318	20042/2023	17.02.2023	WP (C) - 4335/2023	ANIL KUMAR DAS	C.O.	COURT NO. 22	Order Dtd. 2023-02-16			(Seat No-7)
319	20043/2023	17.02.2023	WP (C) - 3731/2023	K.C. SAMAL	C.O.	COURT NO. 22	Order Dtd. 2023-02-16			(Seat No-7)
320	20044/2023	17.02.2023	WP (C) - 3320/2023	NIRANJAN HARICHANDAN	C.O.	COURT NO. 20	Order Dtd. 2023-02-16			(Seat No-7)
321	20045/2023	17.02.2023	WP (C) - 3619/2023	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-02-16			(Seat No-7)
322	20046/2023	17.02.2023	WP (C) - 3649/2023	R.K. SAHU	C.O.	COURT NO. 22	Order Dtd. 2023-02-16			(Seat No-7)
323	20047/2023	17.02.2023	WP (C) - 4360/2023	D.B. RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-16			(Seat No-7)
324	20048/2023	17.02.2023	WP (C) - 3672/2023	H.K. MOHANTA	C.O.	COURT NO. 22	Order Dtd. 2023-02-16			(Seat No-7)
325	20049/2023	17.02.2023	WP (C) -	D.B.	C.O.	COURT	Order			(Seat

	3		4373/2023	RATH		NO. 22	Dtd. 2023-02-16			t No-7)
326	20050/2023	17.02.2023	WP (C) - 3734/2023	P.N. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2023-02-16		WRIT BRANCH-5	(Sea t No-21)
327	20051/2023	17.02.2023	WP (C) - 4369/2023	D.B. RATH	C.O.	COURT NO. 22	Order Dtd. 2023-02-16			(Sea t No-21)
328	20052/2023	17.02.2023	WP (C) - 3739/2023	SUVENDU BARIK	C.O.	COURT NO. 22	Order Dtd. 2023-02-16			(Sea t No-21)
329	20053/2023	17.02.2023	WP (C) - 4362/2023	D.B. RATH	C.O.	COURT NO. 22	Order Dtd. 2023-02-16			(Sea t No-21)
330	20054/2023	17.02.2023	WP (C) - 3701/2023	S. DASH	C.O.	COURT NO. 22	Order Dtd. 2023-02-16			(Sea t No-21)
331	20055/2023	17.02.2023	WP (C) - 4429/2023	MANORANJ AN PADHI	C.O.	COURT NO. 22	Order Dtd. 2023-02-16			(Sea t No-21)
332	20056/2023	17.02.2023	WP (C) - 3877/2023	S.K. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2023-02-16			(Sea t No-21)
333	20057/2023	17.02.2023	CONTC- 655/2023	M.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-10			(Sea t No-21)
334	20058/2023	17.02.2023	WP (C) - 4136/2023	CHHABI RANA	C.O.	COURT NO. 22	Order Dtd. 2023-02-16			(Sea t No-21)
335	20059/2023	17.02.2023	CONTC- 568/2023	A.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-10			(Sea t No-21)
336	20060/2023	17.02.2023	WP (C) - 4288/2023	M.R. BARIK	C.O.	COURT NO. 22	Order Dtd. 2023-02-16			(Sea t No-21)
337	20061/2023	17.02.2023	CRLMC- 2836/2021	P.K. DASH	C.O.	COURT NO. 6	Order Dtd. 2023-02-15		CRIMINAL MISC	(Sea t No-4)

338	20062/2023	17.02.2023	CONTC-4501/2022	S. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-02-10		CONTEMPT	(Seat No-5)
339	20063/2023	17.02.2023	CONTC-808/2023	M/S.RANJIT MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-10			(Seat No-5)
340	20064/2023	17.02.2023	CONTC-689/2023	G.R.PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-10			(Seat No-5)
341	20065/2023	17.02.2023	CRLMC-387/2022	S. BISWAL	C.O.	COURT NO. 23	Order Dtd. 2023-02-15		CRIMINAL MISC	(Seat No-2)
342	20066/2023	17.02.2023	CRLMC-817/2022	S. BISWAL	C.O.	COURT NO. 23	Order Dtd. 2023-02-15		CRIMINAL MISC	(Seat No-5)
343	20067/2023	17.02.2023	CRLMC-409/2022	S. BISWAL	C.O.	COURT NO. 23	Order Dtd. 2023-02-15		CRIMINAL MISC	(Seat No-2)
344	20068/2023	17.02.2023	WP (C) - 35001/2022	DR. PURUSOTTAM CHULI, PABITRA KUMAR NAYAK	C.O.	COURT NO. 6	Order Dtd. 2023-02-22		WRIT BRANCH-6	(Seat No-26)
345	20069/2023	17.02.2023	CRLMP-1652/2022	SANJIT KUMAR DAS	C.O.	COURT NO. 1	Order Dtd. 2023-02-16		WRIT BRANCH-7	(Seat No-5)
346	20070/2023	17.02.2023	CRLMP-1138/2020	S. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2023-02-14			(Seat No-5)
347	20071/2023	17.02.2023	CONTC-1189/2016	P.K.BARI K	C.O.	COURT NO. 17	Order Dtd. 2023-02-16			(Seat No-5)
348	20072/2023	17.02.2023	WP (C) - 4610/2023	P.CH. DAS	C.O.	COURT NO. 1	Order Dtd. 2023-02-16		WRIT BRANCH-2	(Seat No-9)
349	20073/2023	17.02.2023	CMAPL-586/2018	T.A. BEGUM	GENERAL		Order Dtd. 2019-02-13		M.J.C.	(Seat No-4)
350	20074/2023	17.02.2023	WP (C) -	P.K.	C.O.		Order			(Sea

	3		8798/2014	JENA			Dtd. 2023-02-08			t No-4)
351	20075/2023	17.02.2023	WP (C) - 4733/2023	B.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-16		WRIT BRANCH-3	(Seat No-14)
352	20076/2023	17.02.2023	WP (C) - 3735/2023	K. P. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-02-17			(Seat No-14)
353	20077/2023	17.02.2023	WP (C) - 3735/2023	P.C. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-02-17			(Seat No-14)
354	20078/2023	17.02.2023	WP (C) - 4754/2023	S.BISWALA	C.O.	COURT NO. 2 OLD			WRIT BRANCH-3	(Seat No-14)
355	20079/2023	17.02.2023	WP (C) - 4631/2023	M R SAHOO	C.O.	COURT NO. 2 OLD			WRIT BRANCH-2	(Seat No-9)
356	20080/2023	17.02.2023	WP (C) - 4634/2023	M R SAHOO	C.O.	COURT NO. 2 OLD			WRIT BRANCH-2	(Seat No-9)
357	20081/2023	17.02.2023	WPC (OAC) - 853/2015	U.CHHOTRAY	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-9)
358	20082/2023	17.02.2023	WP (C) - 4426/2023	SATYANARAYAN MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-16			(Seat No-9)
359	20083/2023	17.02.2023	WP (C) - 4385/2023	G C JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-16			(Seat No-9)
360	20084/2023	17.02.2023	WP (C) - 4732/2023	B K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-16			(Seat No-9)
361	20085/2023	17.02.2023	CRP-6/2023	P K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-16			(Seat No-9)
362	20086/2023	17.02.2023	BLAPL-7564/2022	A K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-16			(Seat No-9)

363	20087/2023	17.02.2023	BLAPL-10731/2022	SURENDRA DAS	C.O.	COURT NO. 17	Order Dtd. 2023-02-16		BAIL-1 (CRIMINAL MISC-1)	(Seat No-2)
364	20088/2023	17.02.2023	BLAPL-10653/2022	SURENDRA DAS	C.O.	COURT NO. 17	Order Dtd. 2023-02-16		BAIL-2 (CRIMINAL MISC-2)	(Seat No-11)
365	20089/2023	17.02.2023	BLAPL-10683/2022	SURENDRA DAS	C.O.	COURT NO. 17	Order Dtd. 2023-02-16		BAIL-2 (CRIMINAL MISC-2)	(Seat No-11)
366	20090/2023	17.02.2023	BLAPL-10742/2022	SURENDRA DAS	C.O.	COURT NO. 17	Order Dtd. 2023-02-16		BAIL-1 (CRIMINAL MISC-1)	(Seat No-2)
367	20091/2023	17.02.2023	BLAPL-10860/2022	SURENDRA DAS	C.O.	COURT NO. 17	Order Dtd. 2023-02-16		BAIL-2 (CRIMINAL MISC-2)	(Seat No-12)
368	20092/2023	17.02.2023	BLAPL-10943/2022	SURENDRA DAS	C.O.	COURT NO. 17	Order Dtd. 2023-02-16		BAIL-1 (CRIMINAL MISC-1)	(Seat No-3)
369	20093/2023	17.02.2023	BLAPL-10865/2022	SURENDRA DAS	C.O.	COURT NO. 17	Order Dtd. 2023-02-16		BAIL-2 (CRIMINAL MISC-2)	(Seat No-12)
370	20094/2023	17.02.2023	WP (C) - 4278/2023	MANAS PATI	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-12)
371	20095/2023	17.02.2023	WP (C) - 4706/2023	SUSHANTA KUMAR MISHRA	C.O.	COURT NO. 1	Order Dtd. 2023-02-16			(Seat No-12)
372	20096/2023	17.02.2023	OJC-7963/1998	NIRANJAN ROUT	GENERAL		Order Dtd. 1998-07-06		WRIT BRANCH-1	(Seat No-30)
373	20097/2023	17.02.2023	WP (C) - 4704/2023	SUSHANTA KUMAR MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-16			(Seat No-30)
374	20098/2023	17.02.2023	WP (C) - 18744/2020	NIRANJAN ROUT	GENERAL		Order Dtd. 2020-08-12			(Seat No-30)
375	20099/2023	17.02.2023	WP (C) - 4742/2023	DEBENDRA BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-02-			(Seat No-

							16			30)
376	20100/2023	17.02.2023	WP (C) - 4059/2023	K C SAMAL	C.O.	COURT NO. 22	Order Dtd. 2023-02-14			(Seat No-30)
377	20101/2023	17.02.2023	WP (C) - 3799/2023	P C MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-02-16		WRIT BRANCH-5	(Seat No-21)
378	20102/2023	17.02.2023	WP (C) - 4089/2023	K RATH	C.O.	COURT NO. 22	Order Dtd. 2023-02-16			(Seat No-21)
379	20103/2023	17.02.2023	WP (C) - 4154/2023	B DAS	C.O.	COURT NO. 1	Order Dtd. 2023-02-16			(Seat No-21)
380	20104/2023	17.02.2023	WP (C) - 4087/2023	K RATH	C.O.	COURT NO. 1	Order Dtd. 2023-02-16			(Seat No-21)
381	20105/2023	17.02.2023	WP (C) - 4232/2023	N K SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2023-02-16			(Seat No-21)
382	20106/2023	17.02.2023	WP (C) - 4570/2023	G JAYASINGH	C.O.	COURT NO. 1	Order Dtd. 2023-02-16			(Seat No-21)
383	20107/2023	17.02.2023	WP (C) - 4532/2023	K RATH	C.O.	COURT NO. 1	Order Dtd. 2023-02-16			(Seat No-21)
384	20108/2023	17.02.2023	WP (C) - 4272/2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-21)
385	20109/2023	17.02.2023	WP (C) - 2895/2023	K DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15		WRIT BRANCH-1	(Seat No-2)
386	20110/2023	17.02.2023	WP (C) - 4271/2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2023-02-15			(Seat No-2)
387	20111/2023	17.02.2023	WP (C) - 4167/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 20	Order Dtd. 2023-02-15			(Seat No-2)
388	20112/2023	17.02.2023	WP (C) - 4731/2023	G ROUT	C.O.	COURT NO. 1	Order Dtd.			(Seat

							2023-02-16			No-2)
389	20113/2023	17.02.2023	WP (C) - 4166/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-2)
390	20114/2023	17.02.2023	WP (C) - 4298/2023	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-02-16			(Seat No-2)
391	20115/2023	17.02.2023	WP (C) - 4274/2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-2)
392	20116/2023	17.02.2023	WP (C) - 4522/2023	K RATH	C.O.	COURT NO. 1	Order Dtd. 2023-02-16			(Seat No-2)
393	20117/2023	17.02.2023	WP (C) - 4524/2023	K RATH	C.O.	COURT NO. 1	Order Dtd. 2023-02-16			(Seat No-2)
394	20118/2023	17.02.2023	WP (C) - 4263/2023	D SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-02-16		WRIT BRANCH-3	(Seat No-33)
395	20119/2023	17.02.2023	WP (C) - 4216/2023	B N SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-16		WRIT BRANCH-3	(Seat No-33)
396	20120/2023	17.02.2023	WP (C) - 16654/2014	P NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-15			(Seat No-33)
397	20121/2023	17.02.2023	WP (C) - 22190/2013	P K MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2023-02-15			(Seat No-33)
398	20122/2023	17.02.2023	CMAPL-282/2017	BIJAY KU. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-15			(Seat No-33)
399	20123/2023	17.02.2023	WP (C) - 11754/2012	A K SWAIN	C.O.	COURT NO. 15	Order Dtd. 2023-02-16			(Seat No-33)
400	20124/2023	17.02.2023	WP (C) - 9548/2013	H S DEO	C.O.	COURT NO. 23	Order Dtd. 2023-02-16			(Seat No-33)
401	20125/2023	17.02.2023	WP (C) -	R K	C.O.	COURT	Order			(Sea



	3		5661/2015	BARIK		NO. 23	Dtd. 2023-02-16			t No-33)
402	20126/2023	17.02.2023	WP (C) - 5660/2015	R K BARIK	C.O.	COURT NO. 23	Order Dtd. 2023-02-16			(Sea t No-33)
403	20127/2023	17.02.2023	WP (C) - 16297/2014	S NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-16			(Sea t No-33)
404	20128/2023	17.02.2023	WP (C) - 4273/2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-15			(Sea t No-33)
405	20129/2023	17.02.2023	WP (C) - 18675/2014	G C JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-16			(Sea t No-33)
406	20130/2023	17.02.2023	WP (C) - 4275/2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Sea t No-33)
407	20131/2023	17.02.2023	WP (C) - 30786/2022	A K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-16			(Sea t No-33)
408	20132/2023	17.02.2023	CMP- 1351/2022	K.K.NATH	C.O.	COURT NO. 20	Order Dtd. 2023-02-16			(Sea t No-33)
409	20133/2023	17.02.2023	WP (C) - 152/2023	K.K.NATH	C.O.	COURT NO. 20	Order Dtd. 2023-02-08			(Sea t No-33)
410	20134/2023	17.02.2023	WP (C) - 18805/2022	T N CHOUDHURY	C.O.	COURT NO. 1	Order Dtd. 2023-02-16		WRIT BRANCH-2	(Sea t No-9)
411	20135/2023	17.02.2023	WP (C) - 3135/2023	S B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-10			(Sea t No-9)
412	20136/2023	17.02.2023	WP (C) - 152/2023	P.K.PRUSTY	C.O.	COURT NO. 20	Order Dtd. 2023-02-08			(Sea t No-9)
413	20137/2023	17.02.2023	WP (C) - 4165/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 20	Order Dtd. 2023-02-15			(Sea t No-9)

414	20138/2023	17.02.2023	CRLMC-3698/2016	M NAYAK	C.O.	COURT NO. 24	Order Dtd. 2023-02-16			(Seat No-9)
415	20139/2023	17.02.2023	WP (C) - 4163/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 24	Order Dtd. 2023-02-15			(Seat No-9)
416	20140/2023	17.02.2023	TRP (C) - 51/2023	P BEHERA	C.O.	COURT NO. 10	Order Dtd. 2023-02-16			(Seat No-9)
417	20141/2023	17.02.2023	WP (C) - 4161/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 10	Order Dtd. 2023-02-15			(Seat No-9)
418	20142/2023	17.02.2023	WP (C) - 4159/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 20	Order Dtd. 2023-02-15			(Seat No-9)
419	20143/2023	17.02.2023	WP (C) - 36329/2022	P.K.PRUSTY	C.O.	COURT NO. 20	Order Dtd. 2023-02-08			(Seat No-9)
420	20144/2023	17.02.2023	TRP (C) - 376/2022	B PARIJA	C.O.	COURT NO. 10	Order Dtd. 2023-02-16		M.J.C.	(Seat No-6)
421	20145/2023	17.02.2023	WP (C) - 36329/2022	K.K.NATH	C.O.	COURT NO. 20	Order Dtd. 2023-02-08			(Seat No-6)
422	20146/2023	17.02.2023	BLAPL-9766/2022	U C DORA	C.O.	COURT NO. 10	Order Dtd. 2023-02-16			(Seat No-6)
423	20147/2023	17.02.2023	CRLMC-439/2016	P NAYAK	C.O.	COURT NO. 10	Order Dtd. 2023-02-16			(Seat No-6)
424	20148/2023	17.02.2023	WPC (OAC) - 643/2015	M R BARIK	C.O.	COURT NO. 1	Order Dtd. 2023-02-16			(Seat No-6)
425	20149/2023	17.02.2023	WPC (OAC) - 1055/2015	K.K.MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2023-02-16			(Seat No-6)
426	20150/2023	17.02.2023	WPC (OAC) - 1056/2015	M/S K.K. MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2023-02-			(Seat No-

							16			6)
427	20151/2023	17.02.2023	WPC (OAC) - 488/2015	U CHHOTRAY	C.O.	COURT NO. 1	Order Dtd. 2023-02-16			(Seat No-6)
428	20152/2023	17.02.2023	WPC (OA) - 695/2015	P C BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-16			(Seat No-6)
429	20153/2023	17.02.2023	CONTC-517/2023	L D SAHU	C.O.	COURT NO. 1	Order Dtd. 2023-02-16			(Seat No-6)
430	20154/2023	17.02.2023	WP (C) - 36330/2022	P. PRUSTY	C.O.	COURT NO. 20	Order Dtd. 2023-02-08			(Seat No-6)
431	20155/2023	17.02.2023	CONTC-667/2023	P C DAS	C.O.	COURT NO. 1	Order Dtd. 2023-02-16			(Seat No-6)
432	20156/2023	17.02.2023	WP (C) - 36330/2022	K.K.NATH	C.O.	COURT NO. 20	Order Dtd. 2023-02-08			(Seat No-6)
433	20157/2023	17.02.2023	CONTC-514/2023	L D SAHU	C.O.	COURT NO. 1	Order Dtd. 2023-02-16			(Seat No-6)
434	20158/2023	17.02.2023	WP (C) - 4235/2023	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-16			(Seat No-6)
435	20159/2023	17.02.2023	WP (C) - 36331/2022	P. PRUSTY	C.O.	COURT NO. 20	Order Dtd. 2023-02-08			(Seat No-6)
436	20160/2023	17.02.2023	WP (C) - 4251/2023	DEBENDRA BEHERA	C.O.	COURT NO. 20	Order Dtd. 2023-02-16			(Seat No-6)
437	20161/2023	17.02.2023	WP (C) - 36331/2022	K.K.NATH	C.O.	COURT NO. 20	Order Dtd. 2023-02-08			(Seat No-6)
438	20162/2023	17.02.2023	WP (C) - 4254/2023	DEBENDRA BEHERA	C.O.	COURT NO. 20	Order Dtd. 2023-02-16			(Seat No-6)
439	20163/2023	17.02.2023	WP (C) - 36332/2022	P. PRUSTY	C.O.	COURT NO. 20	Order Dtd.			(Seat

			2				2023-02-08			No-6)
440	20164/2023	17.02.2023	WP (C) - 3904/2023	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-16			(Seat No-6)
441	20165/2023	17.02.2023	WP (C) - 4190/2023	S K BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-16			(Seat No-6)
442	20166/2023	17.02.2023	WP (C) - 36332/2022	K.K.NATH	C.O.	COURT NO. 20	Order Dtd. 2023-02-08			(Seat No-6)
443	20167/2023	17.02.2023	WP (C) - 4375/2023	D B RATH	C.O.	COURT NO. 20	Order Dtd. 2023-02-16			(Seat No-6)
444	20168/2023	17.02.2023	WP (C) - 4296/2023	H K DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-16			(Seat No-6)
445	20169/2023	17.02.2023	WP (C) - 36334/2022	P.K.PRUSTY	C.O.	COURT NO. 20	Order Dtd. 2023-02-08			(Seat No-6)
446	20170/2023	17.02.2023	WP (C) - 3111/2023	H K MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-16		WRIT BRANCH-4	(Seat No-17)
447	20171/2023	17.02.2023	WP (C) - 4204/2023	A PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-16			(Seat No-17)
448	20172/2023	17.02.2023	WP (C) - 36334/2022	K.K.NATH	C.O.	COURT NO. 20	Order Dtd. 2023-02-08			(Seat No-17)
449	20173/2023	17.02.2023	WP (C) - 4076/2023	A K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-16			(Seat No-17)
450	20174/2023	17.02.2023	WP (C) - 35140/2022	K.K.NATH	C.O.	COURT NO. 20	Order Dtd. 2023-02-08			(Seat No-17)
451	20175/2023	17.02.2023	WP (C) - 4198/2023	B K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-16		WRIT BRANCH-2	(Seat No-8)
452	20176/2023	17.02.2023	ABLAPL-	MRUTUNJA	C.O.	COURT	Order			(Sea

	3		1418/2023	YA MOHANTY		NO. 2	Dtd. 2023-02- 15			t No- 8)
453	20177/202 3	17.02.2023	WP (C) - 35140/202 2	P.K.PRUS TY	C.O.	COURT NO. 20	Order Dtd. 2023-02- 08			(Sea t No- 8)
454	20178/202 3	17.02.2023	WP (C) - 4198/2023	B K PARDHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02- 16	WRIT BRANCH-2		(Sea t No- 8)
455	20179/202 3	17.02.2023	ABLAPL- 1420/2023	MRUTUNJA YA MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-02- 15			(Sea t No- 8)
456	20180/202 3	17.02.2023	WP (C) - 36338/202 2	P.K.PRUS TY	C.O.	COURT NO. 20	Order Dtd. 2023-02- 08			(Sea t No- 8)
457	20181/202 3	17.02.2023	ABLAPL- 1441/2023	M. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-02- 15			(Sea t No- 8)
458	20182/202 3	17.02.2023	WP (C) - 36338/202 2	K.K.NATH	C.O.	COURT NO. 20	Order Dtd. 2023-02- 08			(Sea t No- 8)
459	20183/202 3	17.02.2023	WP (C) - 19819/201 3	A SIKDAR	C.O.	CH	Order Dtd. 2023-02- 16			(Sea t No- 8)
460	20184/202 3	17.02.2023	WP (C) - 36336/202 2	P.K.PRUS TY	C.O.	COURT NO. 20	Order Dtd. 2023-02- 08			(Sea t No- 8)
461	20185/202 3	17.02.2023	WP (C) - 27134/201 1	B K PATI	C.O.	COURT NO. 20	Order Dtd. 2023-02- 16			(Sea t No- 8)
462	20186/202 3	17.02.2023	WP (C) - 36336/202 2	K.K.NATH	C.O.	COURT NO. 20	Order Dtd. 2023-02- 08			(Sea t No- 8)
463	20187/202 3	17.02.2023	WP (C) - 4599/2023	J PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02- 16			(Sea t No- 8)
464	20188/202 3	17.02.2023	WP (C) - 4164/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02- 15			(Sea t No- 8)

465	20189/2023	17.02.2023	ABLAPL-2273/2022	J PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-16			(Seat No-8)
466	20190/2023	17.02.2023	TRPCRL-7/2023	S C BISWAL	C.O.	COURT NO. 10	Order Dtd. 2023-02-16			(Seat No-8)
467	20191/2023	17.02.2023	CRLMC-1013/2016	S R PANI	C.O.	COURT NO. 10	Order Dtd. 2023-02-16			(Seat No-8)
468	20192/2023	17.02.2023	WP (C) - 16616/2007	B DAS	GENERAL		Order Dtd. 2008-09-23 Petition, Annexure, Misc. case,	WRIT BRANCH-1		(Seat No-2)
469	20193/2023	17.02.2023	OJC-12163/1997	B DAS	C.O.	COURT NO. 17	Order Dtd. 2022-08-11			(Seat No-2)
470	20194/2023	17.02.2023	CRLMC-4092/2015	S S PATTANAIK	C.O.	COURT NO. 5	Order Dtd. 2023-02-16	CRIMINAL MISC		(Seat No-1)
471	20195/2023	17.02.2023	WA-266/2011	L MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-15			(Seat No-1)
472	20196/2023	17.02.2023	WA-266/2011	J P KAR	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-15			(Seat No-1)
473	20197/2023	17.02.2023	CMP-98/2023	D R MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2023-02-10	WRIT BRANCH-5		(Seat No-21)
474	20198/2023	17.02.2023	RPFAM-296/2022	D SAHOO	C.O.	COURT NO. 20	Order Dtd. 2023-02-07			(Seat No-21)
475	20199/2023	17.02.2023	WPC (OA) - 1802/2017	A K PANDA	C.O.	COURT NO. 14	Order Dtd. 2023-02-10			(Seat No-21)
476	20200/2023	17.02.2023	BLAPL-688/2022	S ROUT	C.O.	COURT NO. 8	Order Dtd. 2023-02-16			(Seat No-21)

477	20201/2023	17.02.2023	ABLAPL-5005/2022	H K MALLICK	C.O.	COURT NO. 17	Order Dtd. 2023-02-10			(Seat No-21)
478	20202/2023	17.02.2023	ABLAPL-16583/2019	R K BARIK	C.O.	COURT NO. 7	Order Dtd. 2023-02-16			(Seat No-21)
479	20203/2023	17.02.2023	ABLAPL-12181/2022	M BARAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-16			(Seat No-21)
480	20204/2023	17.02.2023	BLAPL-7295/2022	J P KAR	C.O.	COURT NO. 7	Order Dtd. 2023-02-16			(Seat No-21)
481	20205/2023	17.02.2023	BLAPL-12301/2022	J PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2023-02-16		BAIL-2 (CRMINAL MISC-2)	(Seat No-8)
482	20206/2023	17.02.2023	BLAPL-6327/2022	M. R. ROUTRAY	C.O.	COURT NO. 7	Order Dtd. 2023-02-16		BAIL-2 (CRMINAL MISC-2)	(Seat No-9)
483	20207/2023	17.02.2023	WPC (OAC) - 1325/2019	MITHUN DAS	C.O.	COURT NO. 1	Order Dtd. 2023-02-15			(Seat No-9)
484	20208/2023	17.02.2023	WPC (OAC) - 561/2015	G. JAYASINGH	C.O.	COURT NO. 1	Order Dtd. 2023-02-16			(Seat No-9)
485	20209/2023	17.02.2023	WP (C) - 33753/2020	P.CH. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-15			(Seat No-9)
486	20210/2023	17.02.2023	CRLMC-660/2023	S BARIK	C.O.	COURT NO. 12	Order Dtd. 2023-02-15			(Seat No-9)
487	20211/2023	17.02.2023	WP (C) - 4515/2023	S.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-02-16			(Seat No-9)
488	20212/2023	17.02.2023	WA-1751/2022	P. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2023-02-15			(Seat No-9)
489	20213/2023	17.02.2023	CRLMC-661/2023	S BARIK	C.O.	COURT NO. 12	Order Dtd. 2023-02-			(Seat No-

							15			9)
490	20214/2023	17.02.2023	CRLMC-557/2023	PARTHA SARATHI DAS	C.O.	COURT NO. 12	Order Dtd. 2023-02-15			(Seat No-9)
491	20215/2023	17.02.2023	ITA-98/2022	B.K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-15		CIVIL REVISION	(Seat No-4)
492	20216/2023	17.02.2023	CRLMC-647/2023	BIJAYANA NDA DASH	C.O.	COURT NO. 12	Order Dtd. 2023-02-15			(Seat No-4)
493	20217/2023	17.02.2023	CRLMC-711/2021	R DAS	C.O.	COURT NO. 8	Order Dtd. 2023-02-15		CRIMINAL MISC	(Seat No-2)
494	20218/2023	17.02.2023	CRLMC-553/2023	J P KAR	C.O.	COURT NO. 12	Order Dtd. 2023-02-15		CRIMINAL MISC	(Seat No-3)
495	20219/2023	17.02.2023	CRLMC-634/2023	S DASH	C.O.	COURT NO. 12	Order Dtd. 2023-02-15			(Seat No-3)
496	20220/2023	17.02.2023	CRLMC-3894/2022	J PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2023-02-15			(Seat No-3)
497	20221/2023	17.02.2023	BLAPL-11513/2022	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2023-02-16			(Seat No-3)
498	20222/2023	17.02.2023	BLAPL-62/2023	S P SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-02-16			(Seat No-3)
499	20223/2023	17.02.2023	ABLAPL-1446/2023	A.K. PANDA	C.O.	COURT NO. 2	Order Dtd. 2023-02-15			(Seat No-3)
500	20224/2023	17.02.2023	BLAPL-1077/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 17	Order Dtd. 2023-02-16			(Seat No-3)
501	20225/2023	17.02.2023	WP (C) - 14515/2012	TAPAN SWAIN	GENERAL		Order Dtd. 2022-03-22			(Seat No-3)
502	20226/2023	17.02.2023	BLAPL-1018/2023	R K BARIK	C.O.	COURT NO. 17	Order Dtd.			(Seat



							2023-02-16			No-3)
503	20227/2023	17.02.2023	BLAPL-244/2023	J R DAS	C.O.	COURT NO. 17	Order Dtd. 2023-02-16			(Seat No-3)
504	20228/2023	17.02.2023	OJC-9449/1993	TAPAN SWAIN	GENERAL		Order Dtd. 1996-01-29		WRIT BRANCH-6	(Seat No-25)
505	20229/2023	17.02.2023	WP (C) - 14209/2010	MR. BHOJA RAJ SETH	C.O.	COURT NO. 8	Order Dtd. 2023-02-17			(Seat No-25)
506	20230/2023	17.02.2023	CRLMC-2433/2017	S C BISWAL	C.O.	COURT NO. 5	Order Dtd. 2023-02-15		CRIMINAL MISC	(Seat No-4)
507	20231/2023	17.02.2023	BLAPL-1079/2023	S R PATTANAIK	C.O.	COURT NO. 17	Order Dtd. 2023-02-16			(Seat No-4)
508	20232/2023	17.02.2023	BLAPL-1078/2023	S R PATTANAIK	C.O.	COURT NO. 17	Order Dtd. 2023-02-16			(Seat No-4)
509	20233/2023	17.02.2023	BLAPL-9312/2022	RABINDRA NATH PANDA	C.O.	COURT NO. 10	Order Dtd. 2023-02-16			(Seat No-4)
510	20234/2023	17.02.2023	ABLAPL-1488/2023	B SINGH	C.O.	COURT NO. 2	Order Dtd. 2023-02-16			(Seat No-4)
511	20235/2023	17.02.2023	ABLAPL-1484/2023	S SAMAL	C.O.	COURT NO. 2	Order Dtd. 2023-02-16			(Seat No-4)
512	20236/2023	17.02.2023	ABLAPL-897/2023	M R BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-02-15			(Seat No-4)
513	20237/2023	17.02.2023	ABLAPL-804/2023	ASHOK KUMAR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-02-15			(Seat No-4)
514	20238/2023	17.02.2023	CRLMC-577/2023	UNMESH CHANDRA JENA	C.O.	COURT NO. 12	Order Dtd. 2023-02-15			(Seat No-4)
515	20239/2023	17.02.2023	ABLAPL-	J	C.O.	COURT	Order			(Sea

	3		397/2023	PRADHAN		NO. 2	Dtd. 2023-02-16			t No-4)
516	20240/2023	17.02.2023	CRLMC-514/2022	H.K. PATRA	C.O.	COURT NO. 23	Order Dtd. 2023-02-15			(Sea t No-4)
517	20241/2023	17.02.2023	ABLAPL-16265/2022	A K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-16			(Sea t No-4)
518	20242/2023	17.02.2023	WP (C) - 14209/2010	L. K. NAYAK	C.O.	COURT NO. 8	Order Dtd. 2023-02-17			(Sea t No-4)
519	20243/2023	17.02.2023	ABLAPL-1184/2023	D P MISHRA	C.O.	COURT NO. 2	Order Dtd. 2023-02-14			(Sea t No-4)
520	20244/2023	17.02.2023	CRLMC-682/2023	BISWARAN JAN DALAI	C.O.	COURT NO. 12	Order Dtd. 2023-02-15			(Sea t No-4)
521	20245/2023	17.02.2023	CRLMC-3772/2022	P K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-02-15			(Sea t No-4)
522	20246/2023	17.02.2023	BLAPL-12942/2022	SESHADEV BISWAL	C.O.	COURT NO. 17	Order Dtd. 2023-01-13			(Sea t No-4)
523	20247/2023	17.02.2023	ABLAPL-1497/2023	L MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-02-16			(Sea t No-4)
524	20248/2023	17.02.2023	BLAPL-11358/2022	SAROJ KUMAR DASH	C.O.	COURT NO. 5	Order Dtd. 2023-02-16			(Sea t No-4)
525	20249/2023	17.02.2023	BLAPL-1083/2023	A K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-02-16			(Sea t No-4)
526	20250/2023	17.02.2023	BLAPL-1100/2023	MANOJ KUMAR PANI	C.O.	COURT NO. 17	Order Dtd. 2023-02-16			(Sea t No-4)
527	20251/2023	17.02.2023	ABLAPL-1509/2023	A.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-02-16			(Sea t No-4)

528	20252/2023	17.02.2023	BLAPL-1092/2023	C K BARIK	C.O.	COURT NO. 17	Order Dtd. 2023-02-16			(Seat No-4)
529	20253/2023	17.02.2023	BLAPL-1104/2023	S R PANI	C.O.	COURT NO. 17	Order Dtd. 2023-02-16			(Seat No-4)
530	20254/2023	17.02.2023	BLAPL-1109/2023	P K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-02-16			(Seat No-4)
531	20255/2023	17.02.2023	BLAPL-11050/2022	A K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-02-16			(Seat No-4)
532	20256/2023	17.02.2023	BLAPL-12708/2022	N SAHOO	C.O.	COURT NO. 12	Order Dtd. 2023-02-16			(Seat No-4)
533	20257/2023	17.02.2023	WP (C) - 16477/2022	CHANDRAKANTA NAYAK	GENERAL		Order Dtd. 2022-12-23			(Seat No-4)
534	20258/2023	17.02.2023	BLAPL-12080/2022	S K BISWAL	C.O.	COURT NO. 5	Order Dtd. 2023-02-16			(Seat No-4)
535	20259/2023	17.02.2023	BLAPL-11608/2022	DEBASHIS ROUSTRAY	C.O.	COURT NO. 5	Order Dtd. 2023-02-16			(Seat No-4)
536	20260/2023	17.02.2023	BLAPL-11517/2022	P K ROUSTRAY	C.O.	COURT NO. 11	Order Dtd. 2023-02-16			(Seat No-4)
537	20261/2023	17.02.2023	CRLMC-4165/2022	CHHABI RANA	C.O.	COURT NO. 12	Order Dtd. 2023-02-15			(Seat No-4)
538	20262/2023	17.02.2023	CRLMC-4059/2022	M K PANI	C.O.	COURT NO. 12	Order Dtd. 2023-02-15		CRIMINAL MISC	(Seat No-5)
539	20263/2023	17.02.2023	WP (C) - 25495/2022	K SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-17			(Seat No-5)
540	20264/2023	17.02.2023	CRLMC-218/2023	B.P.TANGA	C.O.	COURT NO. 12	Order Dtd. 2023-02-		CRIMINAL MISC	(Seat No-

							15			5)
541	20265/2023	17.02.2023	ABLAPL-1428/2023	ISWAR MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-02-16			(Seat No-5)
542	20266/2023	17.02.2023	CRLA-86/2023	D.K. MALLICK	C.O.	COURT NO. 5	Order Dtd. 2023-02-07		CRIMINAL APPEAL	(Seat No-9)
543	20267/2023	17.02.2023	ITA-93/2022	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-15		CIVIL REVISION	(Seat No-4)
544	20268/2023	17.02.2023	ABLAPL-1421/2023	A MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-02-15			(Seat No-4)
545	20269/2023	17.02.2023	ITA-96/2022	B.K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-15		CIVIL REVISION	(Seat No-4)
546	20270/2023	17.02.2023	ABLAPL-1515/2023	B PARIJA	C.O.	COURT NO. 2	Order Dtd. 2023-02-16			(Seat No-4)
547	20271/2023	17.02.2023	ITA-73/2022	DILLIP KU. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-14		CIVIL REVISION	(Seat No-4)
548	20272/2023	17.02.2023	ABLAPL-15232/2022	A MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-02-16			(Seat No-4)
549	20273/2023	17.02.2023	ABLAPL-15185/2022	KARTIK CHANDRA TRIPATHY	C.O.	COURT NO. 2	Order Dtd. 2023-02-16			(Seat No-4)
550	20274/2023	17.02.2023	ITA-78/2022	DILLIP KU. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-14			(Seat No-4)
551	20275/2023	17.02.2023	ITA-3/2022	DILLIP KU. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-14			(Seat No-4)
552	20276/2023	17.02.2023	ABLAPL-15022/2022	J R NAYAK	C.O.	COURT NO. 2	Order Dtd. 2023-02-16			(Seat No-4)
553	20277/2023	17.02.2023	WA-1046/2022	M.R. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd.			(Seat No-4)

						S COURT	2023-02-15			No-4)
554	20278/2023	17.02.2023	ABLAPL-1482/2023	SUBRAT KUMAR NAYAK	C.O.	COURT NO. 2	Order Dtd. 2023-02-16			(Seat No-4)
555	20279/2023	17.02.2023	ABLAPL-1468/2023	A K SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-02-16			(Seat No-4)
556	20280/2023	17.02.2023	ABLAPL-1513/2023	AJAYA KUMAR PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2023-02-16			(Seat No-4)
557	20281/2023	17.02.2023	CRLA-173/2019	S SAHOO	GENERAL		Order Dtd. 2019-11-29		CRIMINAL APPEAL	(Seat No-6)
558	20282/2023	17.02.2023	ABLAPL-1467/2023	A K SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-02-15			(Seat No-6)
559	20283/2023	17.02.2023	ABLAPL-16465/2022	A MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-02-15			(Seat No-6)
560	20284/2023	17.02.2023	WP(C) - 7035/2018	M R BARIK	GENERAL		Order Dtd. 2023-01-25			(Seat No-6)
561	20285/2023	17.02.2023	ABLAPL-1466/2023	S DASH	C.O.	COURT NO. 2	Order Dtd. 2023-02-15			(Seat No-6)
562	20286/2023	17.02.2023	ABLAPL-1465/2023	A DAS	C.O.	COURT NO. 2	Order Dtd. 2023-02-15			(Seat No-6)
563	20287/2023	17.02.2023	CRLMC-567/2023	P K PATRI	C.O.	COURT NO. 12	Order Dtd. 2023-02-15			(Seat No-6)
564	20288/2023	17.02.2023	ABLAPL-1464/2023	J P KAR	C.O.	COURT NO. 2	Order Dtd. 2023-02-15			(Seat No-6)
565	20289/2023	17.02.2023	ABLAPL-1460/2023	R K BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-02-15			(Seat No-6)
566	20290/2023	17.02.2023	ABLAPL-	ACHYUTAN	C.O.	COURT	Order			(Sea

	3		1458/2023	ANDA PATTANAI K		NO. 2	Dtd. 2023-02- 15			t No- 6)
567	20291/202 3	17.02.2023	BLAPL- 23/2023	M.R. ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2023-02- 16			(Sea t No- 6)
568	20292/202 3	17.02.2023	ABLAPL- 1456/2023	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2	Order Dtd. 2023-02- 15			(Sea t No- 6)
569	20293/202 3	17.02.2023	WP (C) - 10909/202 1	DILLIP SAMAL	GENE RAL		Order Dtd. 2021-12- 11		WRIT BRANCH (DIVISIO N BENCH)	(Sea t No- 103)
570	20294/202 3	17.02.2023	ABLAPL- 1455/2023	R K BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-02- 15			(Sea t No- 103)
571	20295/202 3	17.02.2023	CONTC- 1905/2022	N. MALLICK	GENE RAL		Order Dtd. 2023-02- 10			(Sea t No- 103)
572	20296/202 3	17.02.2023	ABLAPL- 1454/2023	M N MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-02- 15			(Sea t No- 103)
573	20297/202 3	17.02.2023	CONTC- 743/2023	S. GHOSH	GENE RAL		Order Dtd. 2023-02- 10			(Sea t No- 103)
574	20298/202 3	17.02.2023	WP (C) - 711/2023	J M BEHERA	GENE RAL		Order Dtd. 2023-02- 10		REPORT OF REGIST RAR JUDICI AL	(Sea t No- 103)
575	20299/202 3	17.02.2023	ABLAPL- 1453/2023	ASHOK KUMAR SARANGI	C.O.	COURT NO. 2	Order Dtd. 2023-02- 15			(Sea t No- 103)
576	20300/202 3	17.02.2023	ABLAPL- 16466/202 2	M.R. BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-02- 15			(Sea t No- 103)
577	20301/202 3	17.02.2023	ABLAPL- 1452/2023	T R DAS	C.O.	COURT NO. 2	Order Dtd. 2023-02- 15			(Sea t No- 103)
578	20302/202 3	17.02.2023	ABLAPL- 353/2023	M.R. SAHOO	C.O.	COURT NO. 2	Order Dtd.			(Sea t

							2023-02-15			No-103)
579	20303/2023	17.02.2023	ABLAPL-815/2023	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2	Order Dtd. 2023-02-16			(Seat No-103)
580	20304/2023	17.02.2023	ABLAPL-337/2023	M.R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-02-15			(Seat No-103)
581	20305/2023	17.02.2023	ABLAPL-326/2023	S.P. DAS	C.O.	COURT NO. 2	Order Dtd. 2023-02-15			(Seat No-103)
582	20306/2023	17.02.2023	ABLAPL-799/2023	A K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-02-15			(Seat No-103)
583	20307/2023	17.02.2023	ABLAPL-326/2023	S. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2023-02-15			(Seat No-103)
584	20308/2023	17.02.2023	ABLAPL-763/2023	PRAKASH KUMAR PRATAP	C.O.	COURT NO. 2	Order Dtd. 2023-02-14			(Seat No-103)
585	20309/2023	17.02.2023	ABLAPL-312/2023	S.BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-02-15			(Seat No-103)
586	20310/2023	17.02.2023	ABLAPL-760/2023	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2	Order Dtd. 2023-02-16			(Seat No-103)
587	20311/2023	17.02.2023	ABLAPL-309/2023	M.R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-02-15			(Seat No-103)
588	20312/2023	17.02.2023	ABLAPL-296/2023	M.R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-02-15			(Seat No-103)
589	20313/2023	17.02.2023	ABLAPL-725/2023	B S SWAIN	C.O.	COURT NO. 2	Order Dtd. 2023-02-15			(Seat No-103)
590	20314/2023	17.02.2023	ABLAPL-277/2023	P.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-02-15		BAIL-1 (CRIMINAL MISC-1)	(Seat No-2)
591	20315/2023	17.02.2023	ABLAPL-	H.K.	C.O.	COURT	Order		BAIL-	(Sea

	3		277/2023	PATRA		NO. 2	Dtd. 2023-02-15		1 (CRIMINAL MISC-1)	t No-2)
592	20316/2023	17.02.2023	ABLAPL-724/2023	B S SWAIN	C.O.	COURT NO. 2	Order Dtd. 2023-02-15			(Sea t No-2)
593	20317/2023	17.02.2023	ABLAPL-146/2023	A. DAS	C.O.	COURT NO. 2	Order Dtd. 2023-02-15			(Sea t No-2)
594	20318/2023	17.02.2023	ABLAPL-816/2023	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2	Order Dtd. 2023-02-16			(Sea t No-2)
595	20319/2023	17.02.2023	WP (C) - 4809/2023	BIRANCHI NARAYAN MOHAPATRA	GENERAL		Order Dtd. 2023-02-17			(Sea t No-2)
596	20320/2023	17.02.2023	ABLAPL-16730/2022	C.R. KAR	C.O.	COURT NO. 2	Order Dtd. 2023-02-15			(Sea t No-2)
597	20321/2023	17.02.2023	ABLAPL-1419/2023	C R DAS	C.O.	COURT NO. 2	Order Dtd. 2023-02-15			(Sea t No-2)
598	20322/2023	17.02.2023	WP (C) - 4812/2023	BIRANCHI NARAYAN MOHAPATRA	GENERAL		Order Dtd. 2023-02-17			(Sea t No-2)
599	20323/2023	17.02.2023	ABLAPL-16345/2022	S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-16			(Sea t No-2)
600	20324/2023	17.02.2023	ABLAPL-1422/2023	RANJIT MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-02-15			(Sea t No-2)
601	20325/2023	17.02.2023	ABLAPL-15263/2022	R.C. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2023-02-15			(Sea t No-2)
602	20326/2023	17.02.2023	ABLAPL-1423/2023	S R PANI	C.O.	COURT NO. 2	Order Dtd. 2023-02-15			(Sea t No-2)
603	20327/2023	17.02.2023	ABLAPL-14672/2022	P.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-02-15			(Sea t No-2)



604	20328/2023	17.02.2023	ABLAPL-1431/2023	T R DAS	C.O.	COURT NO. 2	Order Dtd. 2023-02-15			(Seat No-2)
605	20329/2023	17.02.2023	ABLAPL-14625/2022	S.K. DAS	C.O.	COURT NO. 2	Order Dtd. 2023-02-14			(Seat No-2)
606	20330/2023	17.02.2023	ABLAPL-1433/2023	M. R. ROUTRAY	C.O.	COURT NO. 2	Order Dtd. 2023-02-15			(Seat No-2)
607	20331/2023	17.02.2023	ABLAPL-14586/2022	R.K.MALLICK	C.O.	COURT NO. 2	Order Dtd. 2023-02-15			(Seat No-2)
608	20332/2023	17.02.2023	CRLMC-122/2023	ASHOK KUMAR PARIDA	C.O.	COURT NO. 12	Order Dtd. 2023-02-15			(Seat No-2)
609	20333/2023	17.02.2023	CRLMC-583/2023	D.K.MALLICK	C.O.	COURT NO. 12	Order Dtd. 2023-02-15			(Seat No-2)
610	20334/2023	17.02.2023	WP (C) - 339/2017	A.K. RANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-16		WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
611	20335/2023	17.02.2023	ABLAPL-1514/2023	S BISWAL	C.O.	COURT NO. 2	Order Dtd. 2023-02-16			(Seat No-114)
612	20336/2023	17.02.2023	CONTC-745/2023	S. GHOSH	GENERAL		Order Dtd. 2023-02-10			(Seat No-114)
613	20337/2023	17.02.2023	WP (C) - 4213/2020	D. SETHI	GENERAL		Order Dtd. 2023-02-07			(Seat No-114)
614	20338/2023	17.02.2023	WP (C) - 14199/2020	S.K.BEHERA	GENERAL		Order Dtd. 2023-02-15			(Seat No-114)
615	20339/2023	17.02.2023	ABLAPL-1512/2023	S BISWAL	C.O.	COURT NO. 2	Order Dtd. 2023-02-16			(Seat No-114)
616	20340/2023	17.02.2023	WP (C) - 17029/201	S.K.BEHERA	GENERAL		Order Dtd.			(Seat No-114)

			9				2019-09-20			No-114)
617	20341/2023	17.02.2023	ABLAPL-1510/2023	S BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-02-16			(Seat No-114)
618	20342/2023	17.02.2023	ABLAPL-1489/2023	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2023-02-16			(Seat No-114)
619	20343/2023	17.02.2023	WP (C) - 1608/2014	A. DAS	GENERAL		Judgement Dtd. 2014-07-10			(Seat No-114)
620	20344/2023	17.02.2023	WP (C) - 25461/2014	A DAS	C.O.	COURT NO. 9	Order Dtd. 2023-01-19			(Seat No-114)
621	20345/2023	17.02.2023	WP (C) - 12553/2022	P.K.JENA	GENERAL		Order Dtd. 2022-08-29			(Seat No-114)
622	20346/2023	17.02.2023	WP (C) - 11830/2013	K.C. PANDA	GENERAL		Order Dtd. 2015-03-18		WRIT BRANCH-5	(Seat No-23)
623	20347/2023	17.02.2023	WP (C) - 4503/2009	P.K. MISHRA	GENERAL		Petition Annexure,			(Seat No-23)
624	20348/2023	17.02.2023	WP (C) - 4814/2023	SANTOSH KUMAR NANDA	C.O.	COURT NO. 1	Order Dtd. 2023-02-17			(Seat No-23)
625	20349/2023	17.02.2023	ABLAPL-1548/2023	JYOTISH R DAS	C.O.	COURT NO. 2	Order Dtd. 2023-02-17			(Seat No-23)
626	20350/2023	17.02.2023	BLAPL-11506/2022	NIRANJAN ROUT	C.O.	COURT NO. 11	Order Dtd. 2023-02-16			(Seat No-23)
627	20351/2023	17.02.2023	WP (C) - 4590/2023	J.P. KAR	C.O.	COURT NO. 1	Order Dtd. 2023-02-17		WRIT BRANCH-8	(Seat No-41)
628	20352/2023	17.02.2023	WP (C) - 4876/2023	KANTHAMANI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-02-17		WRIT BRANCH-4	(Seat No-27)
629	20353/2023	17.02.2023	ABLAPL-	S.P.SAHO	C.O.	COURT	Order			(Sea

	3		1445/2023	O		NO. 2	Dtd. 2023-02-15			t No- 27)
630	20354/2023	17.02.2023	ABLAPL-658/2023	BISWARAN JAN DALAI	C.O.	COURT NO. 2	Order Dtd. 2023-02-15			(Sea t No- 27)